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Title: Presentation of the 33<sup>rd</sup> and 34<sup>th</sup> Reports of the Standing Committee on Personnel, Public Grievances, Law and Justice.

DR. C. KRISHNAN (POLLACHI): I beg to lay on the Table the following Reports (Hindi and English versions) of the Standing Committee on Personnel, Public Grievances, Law & Justice:-

(1) 33rd Report on the Representation of the People (Second Amendment) Bill, 2008; and

(2) 34th Report on the High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2008.

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